

assets and institutions in areas where settlement of displaced persons from former East Pakistan is over, has been taken up with the Governments of Orissa and Madhya Pradesh and they have agreed in principle to take over these assets and institutions for future maintenance. The detailed terms and conditions for the transfer of these assets/institutions are being negotiated between the State Governments and the Government of India and actual transfer will be effected after these terms and conditions have been settled.

Proposal to expand drug Industry

*346. SHRI AMAR ROYPRADHAN: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Government propose to expand the drug industry in the country;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) to (c). The Public Sector Undertakings are already manufacturing a wide range of bulk drugs and formulations and they propose to expand their activity during the Sixth Five Year Plan. It is proposed to increase the bulk drug production in Public Sector from about Rs. 63 crores during 1980-81 to Rs. 215 crores by the end of 1984-85. Similarly, the production of formulations is expected to increase from about Rs. 80 crores during 1980-81 to Rs. 330 crores by 1984-85. On the basis of the proposals made by Public Sector Undertakings and Government managed Companies, a provision of Rs. 144.90 crores has been made for the Sixth Plan. In the Private Sector, the production of bulk drugs is expected to increase from about Rs. 177 crores during 1980-81 to Rs. 450 crores by the end of 1984-85 and of formulations from about 1120 crores during 1980-81 to Rs. 2120 crores by the end of 1984-85.

Telephone Service in Tripura

*347. SHRI BAJU BAN RIYAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware that the telephones of Tripura are not working properly;

(b) if so, whether the old materials would be replaced for the improvement of telephone services in Tripura; and

(c) if so, details of the steps taken by Government thereon?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): (a) The Telephone service in Tripura State is generally satisfactory.

(b) Some of the manual telephone exchanges are planned to be replaced by automatic telephone exchanges to improve the functioning of the telephone system.

(c) The following exchanges have been programmed for replacement during the Sixth Five Year Plan:—

(i) The 1800 lines manual exchange at Agartala will be replaced by a 2100 lines automatic telephone exchange.

(ii) The 200 lines manual telephone exchange at Radha Kishore Pur will be replaced by 200 lines automatic telephone exchange;

(iii) The 100 lines manual telephone exchange at Kailasahar will be replaced by a 100 lines automatic exchange.

Free Trunk call from exchange offices under Bihar Circle

3201. SHRI BHOGENDRA JHA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) what is the total number of occasions when free trunk calls have been made at specific exchange offices under Bihar Circle during the last one year and particularly at Katihar, Darbhanga and Madhubani Exchanges and action taken thereon;

(b) whether any such unauthorised free call attempt was caught red-handed at Katihar on 12th April, 1981; and

(c) if so, action taken against the employees doing the same?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON):

(a) Passing of free trunk calls is not permissible under the Rules. To prevent passing of such free calls observations are made. 34 cases of passing of free trunk calls have been detected during the last one year in Bihar. In Darbhanga 5 cases were detected and in Madhubani and Katihar no cases were detected.

(b) No, Sir.

(c) Does not arise.